

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/66(CHE)/2022**

**NAME OF THE PETITIONER : DSLV Ventures LLC and Others**

**NAME OF THE RESPONDENT(S) : Dr. Kamakshi Memorial Hospital Pvt Ltd  
& Others**

**UNDER SECTION : Sec 59, 241-242 of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. Aditya Sarangarajan for the Petitioner. Ld. Counsel Mr. Roshan Atiq for the Respondent.

There is a stay by the Hon'ble Supreme Court in the matter where the next date of hearing is 17.05.2024

List the Petition for hearing on **12.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**